

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4247
ANSWERED ON:21.04.2010
E AUCTION OF COAL
Singh Shri Sushil Kumar

Will the Minister of COAL be pleased to state:

- (a) whether the Supreme Court has laid down certain norms for e-auction of coal from various CIL subsidiaries;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the guidelines allow CIL to e-auction only the excessive quantity of coal after fulfilling the 100% needs of the coal based industries;
- (d) whether the Government has failed to fulfil the 100% needs of the coal based industries forcing the users to buy coal from the black market on higher prices;
- (e) if so, the reasons therefor; and
- (f) the details of sale of coal through e-auction by all CIL subsidiaries during the last three years, State-wise and year-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a): No, Sir.

(b): The question does not arise, in view of reply given to part (a) of this question.

(c): The New Coal Distribution Policy of October, 2007 provides that Coal India Limited (CIL) can offer around 10% of estimated annual coal production for sale under E-auction. However, there are no such guidelines which allows CIL to e-auction only the excessive quantity of coal after fulfilling 100% need of coal based industries.

(d)&(e): The New Coal Distribution Policy (NCDP) stipulates various measures and provisions for meeting the normative requirements of existing as well as future consumers. As the availability of coal from Coal India Limited / Singareni Collieries Company Limited is less than the total estimated coal demand in the country, procurement of coal by coal based industries may be done from other sources which include buying coal under e-auction, importing coal on cost and quality consideration or use of coal from Captive Blocks allotted, if any.

(f): Coal India Limited has reported that they are not maintaining state-wise details of sale of coal through e-auction. However, the company-wise quantity of coal allocated to successful bidders through spot e-auction is as under:-

(Figures in Lakh Tonnes)

Company ECL BCCL CCL NCL WCL SECL MCL NEC CIL

2007-08 7.08 10.09 29.75 4.81 15.26 32.32 53.67 2.68 155.70
(November-2007
to March,2008)

2008-09 22.61 37.00 59.26 21.30 56.62 93.07 195.55 4.33 488.74

2009-10 11.62 23.82 56.62 12.50 53.19 94.16 199.55 5.85 457.32